COMMITTES ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS SEVENTERNTH REPORT

Sardar Hukam Singh (Bhatinda): 1 beg to present the Seventeenth Report of the Committee on Private Member Bills and Resolutions.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

RAID BY NAGA HOSTILES IN DIMAPUR AREA

Shrimati Mafida Ahmed (Jorhat): Under Rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The raid by the Naga hostiles in Dimapur area."

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): Recently dacoities have been committed in the neighbourhood of Dimapur in the Naga Hills-Tuensang area by two separate gangs of Naga hostiles.

On the night of 4th-5th March, 1958, at 1.00 a.m. six Nagas armed with four refiles, one stengun and one revolver dressed olive in uniform went first to the Naharbari Kanchuri village about 21 miles southwest of Dimapur Police Station and looted cash and other properties worth Rs. 200 from three homes by intimidation. The same gang then proceeded to Thekrajan Kuki village, a further two furlongs to the south of Naharbari and looted money, clothes etc., from five houses of the village. They also extorted Rs. 300 from one Zonkthang Kuki by threatening to kill him. The gang then left towards the south.

On the 7th March at about 8.00 p.m. 50 armed hostiles raided Lahurijan Tea Estate, six miles north of Dimapur and decamped with one double barrelled gun, some ornaments and clother having a total value of about Rs. 2.370.

In January and February also there have been one or two similar decoities in the Dimapur area.

DEMANDS FOR GRANTS -- Contd.

MINISTRY OF COMMERCE AND INDUSTRYContd.

Mr. Speaker: The House will now resume further discussion of the Demands for Grants relating to the Ministry of Commerce and Industry. Out of 6 hours allotted for the Demands of this Ministry, 4 hours and 8 minutes have already been availed of, and 1 hour and 52 minutes now remain.

The list of cut motions moved on the 19th March, 1958, relating to the Demands of this Ministry has already been circulated to Members on the same day.

I shall call upon the hon. Minister of Commerce and Industry to reply to the debate at . . . How long does he want?

The Minister of Commerce and Industry (Shri Morarji Desai): About 45 minutes.

Mr. Speaker: I shall call him at quarter past one.

Shri Morarji Desal: Yes.

Shri Sonavane (Sholapur-Reserved -Sch. Castes): The time taken by the Minister in replying to the debate may be excluded from the allotted time. We have not spoken, many of us.

Mr. Speaker: Every hon. Member cannot speak on every Demand. Hon. Members in each party must assess, set apart particular Members, and make them specialise in particular subjects. All the 500 Members cannot be physically provided for unless each day consists of 50 hours.

^{*}Moved with the recommendation of the President.